

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.08.2024 AT 10:30 AM**

|                                  |                               |
|----------------------------------|-------------------------------|
| TRANSFER PETITION NO.            |                               |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/32/7/2024 |
| NAME OF THE COMPANY              | Sai Maatarini Tollways Ltd    |
| NAME OF THE PETITIONER(S)        | IDBI Bank Ltd                 |
| NAME OF THE RESPONDENT(S)        | Sai Maatarini Tollways Ltd    |
| UNDER SECTION                    | 7 of IBC                      |

**ORDER**

**Present:** Ld. Counsel Mr. B. Harinath Rao for the Financial Creditor.  
Ld. Counsel Mr. S Ram Babu for the Corporate Debtor.

Counter filed by the Corporate Debtor. Rejoinder if any, by the Financial Creditor.  
**Matter is adjourned to 01.10.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**